

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.07.2026

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4659 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	SVSJ Developers Private Limited Vs. Rahul Jindal Resolution Professional Samar Estate Private Limited	Raghav Dembla
2.	I.A. No. 4660 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Satendra Tiwari & Anr. Vs. Metro Jet Airways Training Private Limited & Ors.	Ankit Anandraj Shah
3.	I.A. No. 4661 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Bank of Baroda Vs. Kapil Mittal	Sougat Sinha
4.	I.A. No. 4662 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Bank of Baroda Vs. Deepak Mittal	Sougat Sinha

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